KUMARI MAMATA BANERJEE : You have not allowed me, Sir.

MR. DEPUTY SPEAKER: You please sit down. Now Shri Mulayam Singh Yadav is to make a statement.

(Interruptions)

KUMARI MAMATA BANERJEE : Why is it so?

MR. DEPUTY SPEAKER: I have already called him. Madam, please sit down.

KUMARI MAMATA BANERJEE: My point is very clear. We have very good relations with Bangladesh. We want to help them...(Interruptions)

MR. DEPUTY SPEAKER: Please sit down. You already had your say. Let him have his say.

KUMARI MAMATA BANERJEE : Members have a right to say. Why is this controversial issue coming? It is because we remember Bangladesh and we should have very good relations with Bangladesh. We want to help Bangladesh like anything. But the problem is, Shri Jyoti Basu thinks himself a man of the match in regard to the agreement. That should not be there. The agreement is signed among the Government of India, the Government of Bangladesh and the Government of Bhutan. Shri Jyoti Basu cannot say that he is giving this much cusecs of water. Who is he to decide about it?

MR. DEPUTY SPEAKER: He is a man of the match and not a captain of the match to decide.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : All untrue statements that have been uttered should be expunged.

MR. DEPUTY SPEAKER: Madam, please sit down.. Shri Mulayam Singh Yadav is to make a statement.

12.28 hrs.

STATEMENT BY MINISTER

Supply of 40 SU-30 MK Aircraft for the IAF from Russia

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Mr. Deputy Speaker, Sir, I am glad to inform the august House that after two years long discussion, the Indian delegation under the leadership of Secretary to Defence has signed an agreement with Russia for supply of 40 SU-30 MK aircraft for Indian Air Force. This agreement has been made between the Ministry of Defence and Ruzvoruzhni & Irkutsk Aircraft Industry Association. The salient features of this agreement are :

> This is for the first time that Russian agencies have agreed to co-share the research and development with our Defence Research and

Development Organisation and jointly develop the aeronautics.

2. This agreement also permits Hindustan Aeronautics Limited to manufacture such aircrafts in the country for supply in future.

S.U.-30 aircraft is such a multipurpose aircraft of its kind with accurate target striking power and also extraordinary enduring capacity. It has been specially designed keeping in mind the operational needs of Indian Air Force. This aircraft is more useful that its cost even in the aircrafts of its type.

This pact symbolises the old Indo-Russian friendly relations that still exist in the field of defence, besides other fields of cooperation. Our relations have been strengthened further during the last few years. Thus, this important joint venture of both the old friendly countries will strengthen the stability of the entire region.

[Translation]

MR. DEPUTY SPEAKER: I have to say something to the hon. Members.

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Deputy Speaker, Sir, I would like to congratulate Shri Mulayam Singh Yadav for this agreement signed with Russia, a clause has been included in the agreement for the first time with Russia that Asian agencies will cooperate in research and development works.

[English]

"For the first time, the Russian agencies have to permit DRDO to participate in R&D and joint development of avoinics for the aircraft"

[Translation]

and the second clause reads -

[English]

"The contract permits license production of the aircraft in India by the HAL for subsequent supplies."

Both these points are very important and the hon. Defence Minister deserves appreciation for it.

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : I thank the hon. leader of opposition for his comments.

MR. DEPUTY SPEAKER: The whole House express its thanks to you.

[Translation]

MR. DEPUTY SPEAKER: Hon'ble Members, a decision was taken in the House that any hon. Member will be able to raise only one issue in one week during zero hour...(*Interruptions*) Yesterday, I stopped Shri Ram Naik from raising on issue. I received a wrong note from the Office mentioning that he had already raised. three issues. Therefore, I had stopped him from raising the issue. I am sorry for it. Now, Ram Naik ji, please speak.